Visit of Poreign Secretary to Neighbouring Countries

5709. SHRI B.V. DESAI:

SHRI AMAR ROYPRADHAN:
SHRI N P. JHANSI LAKSHMI:
SHRI MAHENDRA SINGH:
SHRI JAGANNATH PATTINAIK:
SHRI BALASAHEB VIKHE
PATIL:

SHRI ANAND SINGH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Foreign Secretary as Prime Minister's special envoy had undertaken a tour of various neighbouring countries during the month of April 1985 to discuss the bilateral problems;
- (b) the countries Foreign Secretary visited;
- (c) if so, the outcome of the discussions held; and
- (d) whether conerete formula has been evolved to improve the relations with those countries and also to undertake certain steps for achieving the same?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHEED ALAM KHAN):

(a) and (b). Foreign Secretary's visits to neighbouring countries were undertaken in pursuance of Prime Minister's initiative to further improve relations with them and create a climate in which specific issues can be tackled. The countries visited during the month of April, 1985 were Nepal (April 1-2), Pakistan (April 4-6), Afganistan (April 12-13) and Bangladesh (A pril 15-16).

(c) and (d). The purpose of the visit was to create a proper atmosphere for the further improvement of our relations with our neighbours, and to exchange views on all issues of bilateral and international interest.

Expenditure on Sarkaria Commission

5710. SHRI HUSSAIN DALWAI: Will the Minister of HOME AFFAIRS be plesed to state:

- (a) the expenditure incurred on Sarkaria Commission so far;
- (b) the strength of the staff of Sarkaria Commission; and
- (c) the particulars regarding the members of Sarkaria Commission and their respective designations in the Commission?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) Total expenditure on the Commission upto 31-3-1985 is Rs. 45.85 lakhs.

- (b) Total sanctioned strength of the staff of the Commission is 123.
- (c) Particulars about Members of the Commission are as given below:
 - 1. Justice R.S. Sarkaria, Chairman. a retired Judge of the Supreme Court.
 - 2. Shri B. Sivaraman Member. formerly Cabinet Secretary to Govt. of India and Member, Planning Commission.
 - 3. Dr. S.R. Sen, formely Member.
 Executive Director
 representing India in
 World Bank and presently a Directors, of
 the Board of Directors,
 Reserve Bank of India.

Scheduled Castes Development Corporations

5711. SHRI ANANTA PRASAD SETHI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the State-wise number of Scheduled Castes Development Corporations set up so far; and
 - (b) the State-wise number of families